

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: 15.09.2025

No. 2559 A : The Judicial Officer of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below is hereby transferred and posted as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the officer named below, the powers of a Judicial Magistrate 1<sup>st</sup> Class for the District noted against her name in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code / Sub Section (3) of Section 10 of Bharatiya Nagarik Suraksha Sanhita, 2023, the Officer is designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against her name in column no.5 of the said table.

Sl. No.	Name of the Officer, designation and place of present posting.	(a) Designation at the new station.  (b) Place where the Officer is to be stationed at ordinarily  (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Ms. Vandana Madhukar, J.M. 1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Hilsa (Nalanda)	(a) Judicial Magistrate (b) Banka (c) Banka	Banka	Banka

**By order of the High Court,**  
**Sd/- P. K. Malik**  
**Registrar General**

Memo No. 76611 - 76637 / Dated, Patna the 15.09.2025

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / I/c Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna

High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna/ S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ The Principal District and Sessions Judges, Nalanda, Banka for information **(and communication to the officer concerned.**

**The officer appointed may be directed to make over charge of her present assignment in such a way so as to join her new assignment within 21 days from the receipt of the Court's notification.)**

**(-) For P.D.Js. concerned only.**

  
**Registrar General**